NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P No.112/KB/2017 (C.P.No.975/2016)

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M

Name of the Company		Navya Minerals Pvt Ltd & Ors.		
Under Section		391(2),394		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
j.	Ms TIAINL Deputy Direc	7	gional Director (ER), and Corporate	20.12.17
		Affaire	der for phicault	mehrijdenle 20-1/2-17

ORDER

- Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government are present.
- Ld. Counsel for the petitioner submitted that he needs further time to file reply to the queries raised by the Central Government. Prayer is allowed. Reply be filed within 1 month.

After reply is received to the queries the Central Government may file supplementary affidavit by 21/02/2018.

List it on 21/02/2018.

81

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

84